

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2015

DATE OF HEARING 16.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena / Mr. Lalji Advocates, Delhi V/S M/s. Shree Seco Ltd., Jaipur / Mr. G. D. Bansal, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1957616/30	Opp. No. AMD-801615	Mr. Lalji Advocates, Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 17.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	682304/05	Opp. No. AMD-81730	M/s. ICPA Health Products Limited, Mumbai / M/s. Fatechand C. Shah & Co., Mumbai V/S M/s. J. N. Chemical, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji Thakkar, Nasik / M/s. Fatechand C. Shah & Co., Mumbai V/S M/s. Annapurna Hing Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2096178/05	Opp. No. AMD-792291	M/s. Daniel & Gladys, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
2.	645911/09	Opp. No. AMD-81478	M/s. R. G. Cable Industries, Jaipur / M/s. Delhi Registration Service, Delhi V/S M/s. Vimal Engineering Co., (P) Ltd., Mehsana / M/s. A. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1798757/05	Opp. No. AMD-801313	M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
2.	2063284/30	Opp. No. AMD-802685	M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

DATE OF HEARING 24.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1306766/20	Opp. No. AMD-258540	M/s. Gautam & Company, Jaipur / M/s. Modi Furniture Unlimited, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
2.	670566/05	Opp. No. AMD-63845	M/s. Lall & Sethi, New Delhi V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Medico Labs, Ahmedabad / M/s. Indo Overseas Trade Mark Co., Ahmedabad			
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DATE OF HEARING 25.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	623950/24	Opp. No. AMD-200146	M/s. Balar Silk Mills, Surat / M/s. Rajendra H. Bhansali, Ahmedabad V/S M/s. Balar Synthetics, Bhilwara / Shri Pavan Sarvagna Godiwala, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chandigarh / M/s. Madamser & Co., New Delhi V/S M/s. Samrat Cement & Chemicals Industries, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 30.06.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1801406/31	Opp. No. AMD-773341	M/s. Raval & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
2.	2267860/24	Opp. No. AMD-815984	Sheth & Co., Advocates, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
